

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 2

C.P. (IB)/997(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 25.10.2023

NAME OF THE PARTIES: **AERO FIBRE PRIVATE LIMITED VS**
REXWARE PLASTICS & PACKAGING
INDUSTRIESPRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Suyesha Kakrla, Advocate a/w Mr. Singh, Advocate i/b M/s. Apex Law appeared for the Petitioner.
2. Mr. Dilip Rangle, Mr. Vivek Mishra authorised representative present in person.
3. None for the Respondent.
4. Registry is directed to issue notice to the Respondent to appear in matter by all available means (i.e. e-mail, speed post etc.) and on receipt of the notice Respondent is directed to file reply within two weeks.
5. List this matter on **29.11.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)